

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.441/(MAH)/2017

CORAM:

Present:


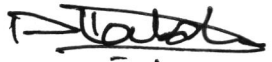
SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: Rohinton & Anu Aga Family Discretionary No. 1 Trust

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Maresh Daji	Prochsing CS	
		Noted dt 21-11-17	

ORDER

C.P. No. 441/441/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The matter is listed for hearing on **21st November, 2017.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Dated: 17.10.2017

vkp

Sd/-

M.K. Shrawat
Member (Judicial)